

HIGH COURT OF DELHI : NEW DELHI

No. 16 /DHC/Gaz/G-1/2019

Dated, the 4th April, 2019

ORDER

Hon'ble the Chief Justice of this Court has been pleased to post Mr.O.P.Saini, DHJS as District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue Court Complex against the post created by Government of NCT of Delhi vide letter No.F.6.15/2019-Judl./P.F./Suptlaw/642 dated 28.03.2019.

BY ORDER OF THE COURT

Sd/-
(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

Dated, the 4th April, 2019

Endst.No. 1571-1614/DHC/Gaz/G-1/VI.B.2(a)/2019

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
6. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
7. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
10. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
11. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
12. The District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue Court Complex, DDU Marg, New Delhi.
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
14. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
15. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
16. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
17. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
19. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
20. The Secretary (Labour), Govt. of NCT of Delhi, Shannath Marg, Delhi.
21. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-1.
22. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
23. The Director General, Narcotics Control Bureau, West Block, I Wing-5, R.K.Puram, N. Delhi.
24. The Commissioner of Police, Police Headquarters, New Delhi.
25. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
26. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
27. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
28. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
29. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
30. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
31. The DR-cum-P.A. to Registrar General, Delhi High Court.
32. All Registrars, Delhi High Court, New Delhi.
33. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
34. The Pay & Accounts Officer, Tis Hazari, Delhi.
35. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
36. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
37. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
38. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.

39. The Hony. Secretary, Shahdara Bar Association, Karolcooma Courts, Delhi.
40. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
41. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
42. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
43. Personal file of the officer concerned.
44. Guard File.

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HOs): DELHI

No. F.5 (1)/2019/ 32177-222 Dated, Delhi the 04 APR 2019

Sub:- Appointment of Shri O.P. Saini, DHJS as District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex.

Copy forwarded for information and necessary action to :-

1. The Officer Concerned.
2. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Computer Section and Web site Committee, Tis Hazari Court, Delhi.
3. The Judge In-charge, Mediation Center, Tis Hazari, Delhi.
4. The Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
5. The Senior Civil Judge-cum-Rent Controller (Central), Tis Hazari Court, Delhi.
6. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
7. The Sr. A.O./A.O J/Branch In-charge, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
8. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Court, Delhi
9. The Reader to Ld. District & Sessions Judge(HQs), Delhi.
10. The PRO, Tis Hazari Court, Delhi.
11. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
12. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
13. The Librarian, Telephone Operator & Facilitation Center, Tis Hazari Court, Delhi.
14. The Hony. Secretary, Delhi Bar Association, Tis Hazari Court, Delhi.
15. The 'LAYERS' Section, for uploading on "LAYERS".

Anju Bajaj Chandna
 (Anju Bajaj Chandna)
 Spl. Judge (PC Act)-06, CBI, Central/
 * Officer In-charge(Judicial),
 For District & Sessions Judge (HQs),
 Delhi
dyson